



**Central Administrative Tribunal  
Principal Bench, New Delhi**

**C.P. No.52/2020  
OA No. 1734/2019**

**This the 21<sup>st</sup> day of January, 2021**

(Through Video Conferencing)

**Hon'ble Mr. A.K. Bishnoi, Member (A)  
Hon'ble Mr. R.N. Singh, Member (J)**

Sh. Sandeep Dabas,  
S/o Sh. Jaikumar Dabas  
135, Main Qutabgarh Road  
Ladpur, Delhi-110081 ... Applicant

(through Shri Yogesh Kumar Mahur with Shri Harkesh Parashar, Advocate)

## Versus

1. Sh. Vijay Kumar Dev.  
Chief Secretary,  
Govt. of NCT of Delhi  
Delhi Secretariat,  
I.P. Estate, New Delhi
2. Sh. Binay Bhushan  
The Director,  
Govt. of NCT of Delhi through  
Directorate of Education,  
Old Secretariat, Delhi
3. Sh. Geetanjali Gupta  
Chairman  
Delhi Subordinate Services Selection Board,  
Govt. of NCT of Delhi,  
F-18, Karkardooma,  
Institutional Area, Delhi-92

... Respondents

(through Ms. Esha Mazumdar with Shri Amit Yadav, Advocate)

**ORDER (Oral)****Hon'ble Mr. R.N. Singh, Member (A):**

At the outset, learned counsel for the petitioner submits that the directions of this Tribunal in the aforesaid OA have now been complied with.

2. In view of aforesaid, the present CP is closed. Notices issued to the respondents are discharged. No costs.

**(R.N. Singh)**  
**Member (J)**

**(A.K. Bishnoi)**  
**Member (A)**

*cc/ns/daya*